

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP No.314/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Kishore Kr Sen-Vs-Diana Cinetone Pvt Ltd & Ors.		
Under Section	241		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. ANURADH SINHA

MR. VIKRAM NADEHRA.

Mr. Pritviraj Saha

Mr. Asif Hasan

Ms. Pooja Sett.

Appearing on behalf  
of the Petitioner.

For Respondents.

Vijai Pratap Singh  
18/12/17.

Retd  
18.12.17

**ORDER**

Ld. Counsel for the petitioner and the respondents are present.

List it on 31/01/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)